

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

WP No. 19163 of 2022

(MYTRAH VAYU (SOM) PVT. LTD. Vs UNION OF INDIA THROUGH THE MINISTRY OF POWER AND OTHERS)

Dated : 29-08-2022

Shri Ajay Bagadia, learned senior counsel with Shri Vineet Kumar and Shri Suhael Buttan, learned counsel for the petitioner.

Issue notice.

Shri Himanshu Joshi, learned counsel accepts notice on behalf of the respondent No.1.

Let process fees be paid for issuance of notice to the respondent Nos.2, 3 and 5.

In addition to the usual process fees, the petitioner shall be permitted to serve the respondent Nos.3 and 5 by way of Humdast mode of service.

**(VIVEK RUSIA)
JUDGE**

**(AMAR NATH (KESHARWANI))
JUDGE**

N.R.